

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1086 of 2019

IN THE MATTER OF:

A Devasundaram

...Appellant

Versus

Kanaka Durgaa Crane & Anr.

...Respondents

Present:

For Appellant : Mr. G. George Raja Selvan, Advocate

**For Respondent : Mr. Davesh Bhatia and Mr. Arjun Mahajan, Advocates
for R-1
Mr. Muthuiah Thevar Rajapandian, IRP (R-2)**

ORDER

14.02.2020 Due to paucity of time, the Appeal could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **19th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc